

(c) the action being taken in the matter ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI P. R. BHAGAT):

(a) and (b). Certain deficiencies, largely in the Sheet Mill complex of Alloy Steels Plant, Durgapur were brought to the notice of the Government by Hindustan Steel Limited.

(c) The matter is under consideration of Government.

#### **Setting up of Machine Tool Accessory Plant**

\*580. SHRI HIMATSINGKA : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether Government propose to set up two machine tool accessory plants to manufacture components for the Hindustan Machine Tools;

(b) the proposed location and production capacity of the envisaged plants, and

(c) the precautions taken to determine the location of the plants to prevent concentration of Industrialization in the specific areas to the detriment of the industrially backward areas ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) and (b). Government of India have no proposal to set up any machine tool accessories plants to manufacture components for the Hindustan Machine Tools Ltd. However, the State Industrial and Investment Corporation of Maharashtra Ltd., Bombay (SICOM) and the Tamil Nadu Industrial Development Corporation, Tamil Nadu (TIDCO) had requested the Hindustan Machine Tools Ltd., to prepare Feasibility Reports for setting up machine tool accessories plants. Hindustan Machine Tools Ltd., Bangalore, has since prepared the Feasibility Reports and submitted them to the respective Corporations.

The State Industrial and Investment Corporation of Maharashtra Ltd, (Bombay) have later requested Hindustan Machine Tools Ltd., to prepare a Detailed Project Report for the implementation of this scheme. H. M. T. have agreed to prepare the Detailed Project Report. The details regarding location and production capacity of this Plant are yet to be decided.

The Tamil Nadu Industrial Development Corporation proposes to locate the unit at Arkonam in North Arcot District of Tamil Nadu with an annual production capacity worth Rs. 92 lakhs.

(c) This will be gone into at the appropriate time. However, it is expected that the Corporations will be guided by this objective in proposing the sites for the location of the Plants.

#### **Training Facilities for the Blind**

\*581. SHRI MUHAMMAD SHERIFF : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether Government have considered for providing certain more training facilities for the blind in the country; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANATH RAO) : (a) Training of the blind is the primary responsibility of State Governments. The Government of India have, however, set up a National Centre for the Blind at Dehra Dun which is to be further developed in the IV Plan.

(b) Some of the new sections contemplated by the Centre in the IV Plan include,

(i) A training course in orientation and mobility;

(ii) Expansion of the Sheltered Workshop;

- (iii) Expansion of the School for Partially-sighted Children;
- (iv) Setting up of a Teacher Training Centre; and
- (v) Setting up of a research wing.

**Demand for Nationalisation of Light Railways run by Martin Burn**

\*586. SHRI RABI RAY : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a delegation of the Martin Burn Railways, Head Office Staff Union met him on the 12th November;

(b) if so, whether it is also a fact that they, in a memorandum, demanded the nationalisation of the five Light Railways now being run under the management of Martin Burn; and

(c) whether it is also a fact that he is in touch with the West Bengal, Bihar and U. P. Governments regarding the stoppage of issue of fresh licences for buses and trucks on the routes parallel to these lines, and if so, the results thereof ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) (i) The Ministry of Railways wrote to Chief Minister of U.P., requesting him to help the employees of the Shahdara Saharanpur Light Railway which has been closed down since 1-9-70 either by offering them employment in U.P. Government Roadways or issuing permits to staff Cooperatives for running the road services. If either of these alternatives was not possible, the Chief Minister was requested that further issue of road permits for the routes in the area be stopped, and even the existing ones curtailed, to the extent possible, to enable the Light Railway to be operated by a staff Cooperative Society, without incurring losses. The reply of the Chief Minister is awaited.

(ii) The Minister for Railways has also written to the Governor of West Bengal requesting him to consider the taking over and running of the Light Railways in West Bengal, which are to be closed from 1-1-71.

(iii) There has been no correspondence with the Government of Bihar as there is no indication that the Light Railways in that State are likely to be closed down.

**मध्य प्रदेश में लघु उद्योगों का विकास**

\*587. श्री गं० च० दीक्षित : क्या औद्योगिक विकास तथा आन्तरिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने 1970-71 में अपने राज्य में लघु उद्योगों के विकास हेतु कोई योजना प्रस्तुत की है;

(ख) यदि हाँ, तो उसका व्यौरा क्या है और उस पर कितना धन व्यय किया जायेगा; और

(ग) केन्द्रीय सरकार से किस प्रकार की सहायता मांगी गई है और उस पर सरकार की क्या प्रतिक्रिया है ?

**औद्योगिक विकास तथा आन्तरिक व्यापार मंत्रालय में उप-मंत्री (श्री मं० रं० कृष्ण) :** (क) जी, हाँ ।

(ख) और (ग). मध्य प्रदेश में लघु उद्योगों के विकास की मुख्य योजनायें ये हैं :

1. उद्योगों को राज्य सहायता अधिनियम के अन्तर्गत ऋण ।
2. बिजली सहायता ।